

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 150 OF 2017 &
IA NO.651 OF 2017& IA NO. 632 OF 2018**

Dated :19th September, 2019

**Present: Hon'ble Mrs. Justice ManjulaChellur, Chairperson
Hon'ble Mr.Ravindra Kumar Verma, Technical Member**

In the matter of:

Shri Rama Shankar Awasthi&Anr.

.... Appellant(s)

Vs.

Uttar Pradesh Electricity Regulatory Commission &Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. SumitPanwarR-1

Mr. SajjanPoovayya, Sr. Adv.
Ms. DivyaChaturvedi
Mr. Saransh Shaw
Ms. SrishtiRai
Mr. Pratibhanu for R-2

Mr. Sanjay Sen, Sr. Adv.
Ms. MandakiniGhosh
Ms. RitikaSinghal for R-3

Mohd.AltafMansoor for R-4

Mr. Puneet Chandra for R-5

ORDER

List of dates and convenience compilation filed by Respondent No. 2
& 3 are taken on record.

List the matter for further hearing on **24.10.2019 at 2.30 p.m.**

**(Ravindra Kumar Verma)
Technical Member**

**(Justice ManjulaChellur)
Chairperson**